

(ख) सरकार की नीति सभी श्रेणी के लोगों के लिए विशेषतः आर्थिक दृष्टि से कमजोर वर्गों तथा निम्न आय वर्गों के लोगों के लिए गृह निर्माण को प्रोत्साहित करने की है।

[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) With a view to ameliorate the housing condition of the people belonging to the low and middle income groups, Government have introduced the following social housing schemes:—

- (i) Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community;
- (ii) Low Income Group Housing Scheme;
- (iii) Middle Income Group Housing Scheme;
- (iv) Village Housing Projects Scheme;
- (v) Subsidised Housing Scheme for Plantation Workers;
- (vi) Rental Housing Scheme for State Government Employees;
- (vii) Slum Clearance and Improvement Scheme;
- (viii) Provision of House-sites to Landless Workers; and
- (ix) Land Acquisition and Development Scheme.

Except the Subsidised Housing Scheme for Plantation Workers, which is in the Central Sector, all other schemes are in the State Sector.

Further, the Housing and Urban Development Corporation—a Government of India Undertaking—is giving loans to designated agencies of the States and Cooperative Housing Societies etc. for construction of houses for the low income groups and middle income groups. Besides, loans for house construction are also given by the banks and the Life Insurance Corporation. The Central Government also provides loans under the House

[ ] English translation.

Building Advance scheme to Central Government employees.

(b) The policy of the Government is to encourage the construction of houses for all categories, particularly for the economically weaker sections and low income groups.]

**Construction of houses in West Bengal with the financial assistance of HUDCO**

643. SHRI KALYAN ROY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply to Unstarred Question H17 given in the Rajya Sabha on the 14th December, 1977 and state:

(a) how many out of 3450 houses were constructed in the city of Calcutta from the loan assistance sanctioned by HUDCO and what are details thereof, year-wise;

(b) whether any fresh sanction of loans has been granted to various statutory housing agencies in West Bengal for building houses;

(c) if so, what are the details thereof, the names of housing agencies and what is the amount of loan sanctioned with the years of sanction; and

(d) what is the number of houses being built in that State with this loan?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) All the 3450 houses sanctioned by HUDCO are meant for construction in the city of Calcutta for which HUDCO provides finance to the extent of Rs. 835 crores. A statement showing year-wise details of these sanctions is enclosed (Statement I).

(b) Yes, Sir.

(c) A statement is enclosed (Statement II).

(d) This loan assistance of Rs. 6.65 crores for these 10 schemes would provide construction of 3134 dwellings for different income groups of population and a commercial complex.